

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-34/2020/4207/A**

From:- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Bobita Kshetry,  
District & Sessions Judge,  
Biswanath, Biswanath Chariali.

Dated Guwahati, the <sup>fh</sup> 14<sup>h</sup> May, 2024.

Sub:- **Station leave permission.**

Ref:- Letter No. DJ (BN) 1603 Dated 10.05.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 11.05.2024 till the morning of 17.05.2024**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-34/2020/4208/A, dated , 14-05-2024**

Copy to:

- ✓1. The Project Manager, Gauhati High Court.

*14/05/24*  
**JT. REGISTRAR (VIGILANCE)**

*ER*